



Central Administrative Tribunal Principal Bench, New Delhi

O.A. No. 1141/2021
M.A. No.1413/2021

Tuesday, this the 22nd day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Anuj S/o Rambir, Add-House No 268/9, Shastri Nagar, Gannaur Sonipat (Haryana) – 131101 TGT English and TGT Social Science (Group B)
2. Anuj Sharma, s/o Rakesh Kumar Sharma, Add-122 A, D 2 Block Jeevan Park, Uttam Nagar Delhi 110059, TGT Social Science (Group B)
3. Vinay Sehrawat S/o Sareen Singh Add-RJ-93, Sukhi Ram Park Matiala, DK Mohan Garden West Delhi-110059, TGT English (Group B)
4. Meenu D/o Raghuvinder Singh Add-RJ-25 A Dharmpura Najafgarh Delhi-110043. TGT Social Science (Group 'B')
5. Rashmi Raniwal D/o Jagdeesh Raniwal, Add-House No.8, Pole No.102, B Near Community Center Mundka, Nangloi Jat, West Delhi 110041, TGT Maths and TGT English (Group B).
6. Amit Kumar, S/o Prem Kumar, Add-House No.565, Birhi Kalan, 93 Bhiwani, Haryana, 127026 TGT, Social Science (Group B)
7. Ajay S/o Moti Ram, Add-Sonipat Haryana, 131001 TGT Maths (Group B)



8. Meghna Saxena D/o Ramakant
Saxena, Add-D-19, 3rd Floor, Near
Swarankar Dharmshala, East Jyoti
Nagar, Shahdra, Delhi, 110093
TGT Social Science (Group 'B')
9. Jeet Ram S/o Jeet Singh, Add-197
Polywala Pana, Ladpur, North
West Delhi, 110081
TGT Social Science (Group B)
10. Mohini D/o Surendra Kumar
Add-C, 7/22, SDA DDA Flats
Usha Niketan, Hauz Khas, Delhi-110016
TGT Social Science (Group B)
11. Basant S/o VIjenderpal, Add-VPO
Rajpur Tehsil Gannaur, Sonipat
Haryana, 1331101
TGT Science (Group 'B')
12. Preeti Jayant D/o Tilak Ram Jayant
Add-House No.468, Gali No.02
Om Nagar, Meerut Cantt
Uttarpradesh, 250001
TGT Natural Science (Group 'B')
13. Ashish Kumar S/o Surendra Singh
Add-Gawalison-114, Jhajjar
Haryana, 124103
TGT Social Science and TGT English
(Group 'B')
14. Mahendra Kumar Meena S/o Girraj
Prasad Meena, Add-Neemla
Jaipur, Rajasthan, 303507
TGT Social Science and TGT English
(Group B)

... Applicants

(By Advocate: Ms. Sneha Mukherjee)

Versus

1. Government of National Capital of Delhi
Through the Chief Secretary
The Secretariat, I.P. Estate
Delhi-110002.

Item No. 5



2. Delhi Subordinate Services Selection Board
Through the Chairman
Institutional Area, FC-18, Mangalam
Marg, Karkardoma, Anand Vihar
Delhi-110092.
3. Directorate of Education of Delhi
Through Principal Secretary
Room No.12, Old Secretariat, near
Vidhan Sabha Metro Station, Civil Lines
New Delhi, Delhi-110054.

... Respondents

(By Advocate: Ms. Esha Mazumdar)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

M.A. No.1413/2021

M.A. seeking joining together in a single petition is allowed.

O.A. No.1141/2021

2. The Delhi Subordinate Services Selection Board issued a Vacancy Notice on 12.05.2021 to select candidates for various posts, including the post of Trained Graduate Teacher (TGT) (English, Maths & Social Science). The applicants herein intended to apply for the said posts. One of the qualifications prescribed for the posts, is the Central Teacher Eligibility Test (CTET). The applicants contend that for the past few years, the Central Board of Secondary Education (CBSE) did not conduct the CTET examination and thereby they did not have an opportunity to qualify therein. They contend that the stipulation as to passing of CTET is untenable, impracticable and arbitrary. They filed this O.A. with a prayer to permit them to take part in the selection process for the post of TGT without insisting on the qualification of CTET.



3. Today, we heard Ms. Sneha Mukherjee, learned counsel for applicants and Ms. Esha Mazumdar, learned counsel for respondents, at the stage of admission.

4. It is not in dispute that one of the qualifications stipulated in the Vacancy Notice is pass in CTET examination. Admittedly, the applicants did not hold that qualification. Their plea that they could not get qualified on account of the non-conducting of the examination by the CBSE, cannot be accepted. Any hardship being faced by a candidate in not getting qualified for a particular post, hardly constitutes any basis for altering the qualification stipulated for the post. Identical plea was rejected by this Tribunal in several cases. It is also informed that the Hon'ble High Court has upheld the orders passed by this Tribunal.

5. We do not find any merit in the O.A. It is accordingly dismissed.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

June 22, 2021
/sunil/vb/ankit/sd/dsn